NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **16.04.2025** (WEDNESDAY)
CHENNAI BENCH **(HYBRID MODE) 10:30 AM**

Click here to join VC

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 121/2025	Indian Bank, SAMB Chennai Vs T Prabhakar	Mr. Pranava Charan	
2.	Comp App (AT) (CH) (Ins) No. 195/2025 For Stay IA No. 558/2025	B Nirmal Kumar Vs LIC HFL Trustee Company Pvt. Ltd. & 2 Ors.	Mr. G Vairava Subramanian	
3.	Comp App (AT) (CH) (Ins) No. 196/2025 For Stay IA No. 559/2025	B. Kamlesh Kumar Vs LIC HFL Trustee Company Pvt. Ltd. & 2 Ors.	Mr. G Vairava Subramanian	
4.	Comp App (AT) (CH) (Ins) No. 197/2025 For Stay IA No. 560/2025	B Anand Kumar Vs LIC HFL Trustee Company Pvt. Ltd. & 2 Ors.	Mr. G Vairava Subramanian	
5.	Comp App (AT) (CH) (Ins) No. 198/2025 For Stay IA No. 561/2025	N Rekha Vs LIC HFL Trustee Company Pvt. Ltd. & 2 Ors.	Mr. G Vairava Subramanian	
6.	Comp App (AT) (CH) (Ins) No. 199/2025 To dispense with IA No. 562/2025 For Stay IA No. 563/2025	G Yoganand Promoter Director (Suspended) Manjeera Retail Holdings Pvt.Ltd.& Anr. Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt. Ltd. & 3 Ors.	Mr. Adarsh Subramaniam	Mr. VVSN Raju For Caveator

7.	Comp App (AT) (CH)	Gajjala Yoganand	Mr. Adarsh	Mr. VVSN Raju
	(Ins) No. 200/2025	Promoter Director	Subramaniam	For Caveator
	To dispense with	(Suspended)		
	IA No. 564/2025	Manjeera		
	For Stay	Constructions Ltd. &		
	IA No. 565/2025	Anr.		
		Vs		
		Birendra Kumar		
		Agarwal, RP of		
		Manjeera		
		Construction Ltd. &		
		3 Ors.		

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) (Ins) No. 191/2025 For Stay IA No. 534/2025	R Damodaran Vs Madhu Desikan, IRP & Anr.	Mr. Srenik S Jain	
	(With defects)			
9.	Comp App (AT) (CH) (Ins) No. 193/2025	Employees' Provident Fund Organization (EPFO) Vs	Mr. MS Viswanathan	
	(With defects)	Dr. Madurai Sundaram Sankar, RP of Neueon Towers Ltd. & Anr.		
10.	Comp App (AT) (CH) (Ins) No. 194/2025	Employees' Provident Fund Organization (EPFO) Vs	Mr. MS Viswanathan	
	(With defects)	Dr. Madurai Sundaram Sankar, RP of Neueon Towers Ltd. & Anr.		

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	IA No. 317/2025 (For Amendment) in Comp App (AT) (CH) (Ins) No. 100/2022 For Stay IA No. 229/2022 & 316/2025 For Directions IA No. 267/2022 & 821/2024	Bennet Property Holdings Company Ltd. Vs The Liquidator, Biodiversity Conservation (India) Pvt. Ltd. & Anr.	Ms. Shristi Widge Ms. Geethika MA	M/s Link Legal Ms. Pooja Mahajan R2
12.	Comp App (AT) (CH) No. 34/2025 For Stay IA No. 494/2025	Mukund Ghanshyamdasji Maheshwari (DAGA) & 2 Ors. Vs Balvinder Singh Administrator of Nagarjuna Agro Chemicals Pvt. Ltd. & 8 Ors. WITH	Mr. MV Swaroop	

13.	IA No. 1178, 1179 & 1247/2024	Nagarjuna Agro Chemicals Pvt. Ltd &	Mr. MV Swaroop	Mr. CV Shailandhran R1
	(For Direction)	3 Ors.		KI
	Comp App (AT) (CH)	Shrikant Gopilal Rathi		
	No. 23/2024 For Exemption	& 4 Ors.		
	IA No.382/2024 For Stay			
	IA No. 383/2024	WITH		
14.	Comp App (AT) (CH) No. 33/2024	Shrikant Gopilal Rathi & 2 Ors.	Mr.CV Shailandhran	Mr. MV Swaroop R2- R4
	For Stay	Vs		
	IA No. 581/2024 For Exemption	Nagarjuna Agro Chemicals Pvt. Ltd &		
	IA No. 582/2024	8 Ors. WITH		
15.	Comp App (AT) (CH) No. 37/2024	Nagarjuna Agro Chemicals Pvt. Ltd. &	Mr. TK Bhaskar	
	For Stay	3 Ors.		
	IA No. 660 & 661/2024	Vs Shrikant Gopilal Rathi		
	For Direction IA No. 1249/2024	& 4 Ors. WITH		
16	·	Nagarjuna Agro	Mr. TK Bhaskar	
16.	IA No. 1248/2024 (For Direction)	Chemicals Pvt. Ltd &	MI. IK Bilaskai	
	in Comp App (AT) (CH)	3 Ors. Vs		
	No. 43/2024 For Stay	Shrikant Gopilal Rathi & 4 Ors		
	IA No. 736 &	\(\alpha + \text{OIS}\)		
17.	737/2024 Comp App (AT) (CH)	Sri Bhagawan	Mr. S. Shaminath	Mr. Asad Hussain- R1
	(Ins) No. 193/2024 For Stay	Mahaveer Educational & Cultural Trust		
	IA No. 523/2024	Vs		
		Kalpana G, RP of Krathi Edifice Pvt. Ltd.		
		& Anr.		
18.	IA No. 347/2025 (For Condone Delay)	Regional Provident Fund Commissioner,	Mr. R Vishnu	
	In	EPFO		
	Comp App (AT) (CH) (Ins) No. 128/2025	Vs Suhasini Ashok B, RP		
	For Stay IA No. 345/2025	& 3 Ors.		
	To dispense with			
19.	IA No. 348/2025 Comp App (AT) (CH)	Sansar Investment &	Mr. Ankur Goel	Mr. VV Sivakumar- R1
	(Ins) No. 103/2025 For Exemption	Finance Company Pvt. Ltd.		
	IA No. 283 &	Vs		
	284/2025 For Stay	Atlantic Spinning & Weaving Mills Ltd.		
	IA No. 285/2025	Through its Liquidator Sujata Chattopadhyay		
		& 2 Ors.		
		WITH		

20.	Comp App (AT) (CH)	Rythm Jain	Mr. Ankur Goel	Mr. VV Sivakumar
	(Ins) No. 104/2025	Through her Special		
	For Exemption	Power of Attorney		
	IA No. 286 &	Holder Lallan Singh &		
	289/2025	Anr.		
	For Stay	Vs		
	IA No. 287/2025	Atlantic Spinning and		
	For Additional docs	Weaving Mills Ltd &		
	IA No. 288/2025	2 Ors		
	-			

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	Comp App (AT) (CH) (Ins) No. 166/2024 For Exemption IA No. 440/2024	Rythm Jain Vs Atlanti Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
22.	Comp App (AT) (CH) (Ins) No. 177/2024 For Exemption IA No. 484/2024	Rythm Jain Vs Atlanti Spinning & Weaving Mills Ltd. Rep by its Liquidator Sujatha Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
23.	Comp App AT) (CH) (Ins) No. 199/2024	Atlanti Spinning and Weaving Mills Ltd Rep. by its Liquidator Sujata Chattopadhyay Vs Somil K. Ne. Gandhi Proprietor, Sir Cloth Manufacturer Co. & 3 Ors.	Mr. VV Sivakumar	Mr. Ankur Goel R1
24.	Comp App (AT) (CH) (Ins) No. 252/2024	Atlanti Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay Vs Rythm Jain & 2 Ors	Mr. VV Sivakumar	
25.	Comp App (AT) (CH) (Ins) No. 466/2024 For Exemption IA No. 1271/2024	Sansar Investment & Finance Company Pvt. Ltd. Vs Atlantic Spinning and Weaving Mills Ltd Through its Liquidator, Sujata Chattopadhyay	Mr. Ankur Goel	Mr. VV Sivakumar
26.	Comp App (AT) (CH) No. 05/2024 For Stay IA No. 82/2024	Pillayar Investments & Finance Pvt. Ltd. & 2 Ors.	Mr. Naveen Kumar Murthi	

27.	TA (AT) No. 192/2021 (Comp App (AT) (Ins) 1405/2019)	Geetha Sugars Vs The Indian Sugars and Refiners Ltd.	Mr. Mithun Shashank	
28.	Comp App (AT) (CH) (Ins) No. 273/2022 For Stay IA No. 586/2022	Vishnuvallabh Infra Pvt. Ltd. Vs IVRCL Limited & Anr	Ms. AVS Laxmi	Mr. K Ravindranath
29.	Comp App (AT) (CH) No. 12/2024	Kaniyamparambil Madhavan Babu & Anr. Vs Vyapar Mandir Palarivattom Pvt. Ltd. & 6 Ors.	Ms. Saranya VS	
30.	Comp App (AT) (CH) (Ins) No. 229/2024 For Stay IA No. 610/2024	Sreedevi P & Anr. Vs Southern Investments Pvt. Ltd. & Anr.	Mr. G Kalyan Jhabakh	Mr. Sarath Babu R1 R2
31.	Comp App (AT) (CH) (Ins) No. 234/2024 For Stay IA No. 621/2024	Axis Bank Ltd. Vs Karvy Forde Search Pvt. Ltd.	Mr. Shabbeer Ahmad	Ms. Kopal Sharraf
32.	Comp App (AT) (CH) (Ins) No. 254/2024 For Stay IA No. 683/2024	Enact Technologies Pvt. Ltd. Vs Mphasis Ltd. & 2 Ors	Mr. Amir Bavani	Mr. PS Suman- R1
33.	Comp App (AT) (CH) (Ins) No. 272/2024 For Exemption IA No. 729/2024	Vipin Kumar Sharma Vs Ahsan Ahmad, IRP of SDU Travels Pvt. Ltd. & Anr. WITH	Mr. Kirit S Javali	Mr. Ahsan Ahmad, RP
34.	Comp App (AT) (CH) (Ins) No. 273/2024	Vipin Kumar Sharma Vs Ahsan Ahmad, IRP of SDU Travels Pvt. Ltd. & Anr	Mr. Kirit S Javali	Mr. Ahsan Ahmad, RP
35.	Comp App (AT) (CH) (Ins) No. 331/2024	KAP India Projects and Constructions Pvt. Ltd. Vs Aishwaryaheights Infra Pvt. Ltd.	Mr. Ricab Chand	Mr. Rahul Balaji
36.	Comp App (AT) (CH) (Ins) No. 356/2024 For Stay IA No. 530/2025	State Bank of India & 3 Ors. Vs Aneetha Subramaniam RP, Karur KCP Packkagins Ltd & Anr.	R. Imayavaramban	Mr. Avinash Krishnan Ravi- R1 Mr. H Karthik Seshadri R2
37.	Comp App (AT) (CH) (Ins) No. 360/2024	State Bank of India Through RP, Chillale Rajesh Vs Dr. Jitendra Das Maganti & Anr. WITH	Mr. Pranava Charan	Mr. Dwarakesh Prabhakarn- R1

38.	Comp App (AT) (CH) (Ins) No. 361/2024	State Bank of India Through RP, Chillale Rajesh Vs Dr. Renuka Rani Maganti & Anr.	Mr. Pranava Charan	Mr. Dwarakesh Prabhakarn- R1
39.	Comp App (AT) (CH) (Ins) No. 396/2024	T Sathisan Monitoring Committee Chairman, Splendid Metal Products Ltd. Vs Invent Assets Securitisation & Reconstruction Pvt. Ltd.	Mr. T Ravichandran	Ms. Aakanksha Nehra
40.	Comp App (AT) (CH) (Ins) No. 450/2024 For Stay IA No. 1232/2024	Kalidindi Venkateswara Raju Vs Sri Yadadri Lifesciences Pvt. Ltd.	Mr. BSV Prakash Kumar	
41.	Comp App (AT) (CH) (Ins) No. 79/2025 For Stay IA No. 235/2025	Vipin Kumar Sharma Vs Sunit Suri Member of Suspended Board of Directors SDU Travels Pvt. Ltd. & 6 Ors.	Mr. Kirit S Javali	Ms. Sonia Dube- R3 R5
42.	Comp App (AT) (CH) (Ins) No. 116/2025	Government of Tamil Nadu, Commercial Taxes and Registration Dept. Vs CA. Mahalingam Suresh Kumar Official Liquidator of Jaimurugan Textiles Ltd.	Mr. B Vijay	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
43.	TA (AT) No. 85/2021 (CA (AT) No. 173/2019 For Stay IA No. 2070/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors.	Mr. AM Ilango	Ms. Fereshte Sethna R1 R2
44.	TA (AT) No. 86/2021 (CA (AT) No. 174/2019 For Stay IA No. 2073/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors.	Mr. AM Ilango	Ms. Fereshte Sethna R1 R2
45.	TA (AT) No. 173/2021 (Comp App (AT) (Ins) No. 606/2020 For Stay IA No. 1619/2020 For Exemption IA No. 1620/2020)	Sepco Electric Power Construction Corporation Vs Sumit Binani, IRP of KSK Mahanadi Power Company Ltd. & 2 Ors.	Archeus Law	Shardul Amarchand Mangaldas & Co-R1

46.	TA (AT) No. 102/2022 (Comp App (AT) (Ins) No. 666/2020)	G Krishna Mohan RP, Leo Meridian Infrastructure Projects and Motels Ltd. Vs Deputy Director, Directorate of Enforcement & 3 Ors.	Mr. Vaijayant Paliwal	Mr. Zoheb Hossain
47.	Comp App (AT) (CH) No. 21/2021 For Urgent Hearing IA No. 263/2023	Ravi Kizhedath & Anr. Vs Hearts Malabar Clinical Solutions Pvt. Ltd. & 4 Ors.	Mr. Bijoy P Pulipra	Dr. KS Ravichandran R1- R3 Mr. Sankar P Panicker R4, R5
48.	Comp App (AT) (CH) No. 37/2021 IA No. 489/2021	Sudershan Kumar Manchanda & 2 Ors. Vs SM Kannappa Automobiles Pvt. Ltd. & 5 Ors	Mr. Anirudh Krishnan	Mr. Smaran Shetty R1, R2, R4, R6 Mr. Pradeep Nayak R5
49.	Comp App (AT) (CH) (Ins) No. 108/2022 For Stay IA No. 243/2022 To Dispense with IA No. 244/2022 Leave to file IA No. 245/2022	Telangana State Southern Power Distribution Co Ltd Hyderabad Vs T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors. WITH	Mr. Adithya Reddy	Mr.T Ravichandran R1 Ms. Aakanksha Nehra R2 R3
50.	Comp App (AT) (CH) (Ins) No. 127/2022 Leave to file IA No. 299/2022 For Exemption IA No. 298/2022 For Urgent Hearing IA No. 1292/2024	Employees' Provident Fund Organisation Vs T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors.	Mr. MS Viswanathan	Mr.T Ravichandran R1 Ms. Aakanksha Nehra R2 R3
51.	Comp App (AT) (CH) (Ins) No. 355/2022 For Stay IA No. 806/2022	Urban Infrastructure Trustees Limited Vs Ozone Propex Pvt Ltd.	Mr. K Gowtham Kumar	Mr. Vinod Kumar
52.	Comp App (AT) (CH) (Ins) No. 387/2022 For Stay IA No. 921/2022 To Vacate Stay IA No. 671/2024	VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd.& 2 Ors.	Mr. Yogesh Jagia	Mr. Amir Bavani - R1 Khaitan Legal Associates-R2 & R3
53.	Comp App (AT) (CH) (Ins) No. 264/2023	Xander Finance Pvt. Ltd. Vs Valdel Engineers and Constructors Pvt. Ltd.	Mr. Abhishek Jenasenan	Mr. Arjun K Perikal
54.	Comp App (AT) (CH) (Ins) No. 424/2023 For Stay IA No. 1292/2023 For Exemption IA No. 1291/2023	Satheesh Babu V K Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D

55.	Comp App (AT) (CH) (Ins) No. 425/2023 For Stay IA No. 1294/2023 For Exemption IA No. 1296/2023	Saleesh K Satheesh Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
56.	Comp App (AT) (CH) (Ins) No. 426/2023 For Stay IA No. 1298/2023 For Exemption IA No. 1297/2023	Rajesh KS Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
57.	Comp App (AT) (CH) (Ins) No. 427/2023 For Stay IA No.1301/2023 For Exemption IA No. 1300/2023	Bindya Saleesh Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
58.	Comp App (AT) (CH) (Ins) No. 113/2024 For Stay IA No. 307/2024	Satheesh Babu VK Vs State Bank of India WITH	Mr. Pawan Jhabakh	Mr. Pranava Charan
59.	Comp App (AT) (CH) (Ins) No. 114/2024 For Stay IA No. 309/2024	Saleesh K Satheesh Vs State Bank of India	Mr. Pawan Jhabakh	Mr. Pranava Charan
60.	Comp App (AT) (CH) (Ins) No. 289/2024	Metabion International AG Vs Trivitron Healthcare Pvt. Ltd.	Mr. Ashwin Shanbhag	Mr.Sathiyanarayanan

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on **e-mail ID**: vcnclatchennai5@gmail.com

By the order of Hon'ble Member (Judicial)

Chennai Bench

Copy to:

- 1. Notice Board
- 2. Website: www.nclat.nic.in